Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 2793 TO BE ANSWERED ON 15.03.2016

ASSETS OF SUPER BAZAR

2793. SHRI JASVANTSINH SUMANBHAI BHABHOR: SHRIMATI RAMA DEVI:

(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION milklork ekey [kk vkj kolt fud for j.k elhbe pleased to state:

- (a) whether the Government has disposed of the assets of super bazar, if so, the details thereof and the time when the above assets were disposed of;
- (b) the price value of the assets disposed of, location-wise;
- (c) the details of the officers, who had taken the final decision in this regard;
- (d) whether any enquiry has been conducted with regard to the disposal of the assets and if so, the details thereof: and
- (e) if not, the reasons therefor?

ANSWER

milkkork ekey); [kk | vky | ko/t fucl for j.k eaky; each %uh jke foykl ikl oku%

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) to (e): The matter of the Super Bazar cooperative Store Limited is Sub-judice in the Hon'ble Supreme Court.
